

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date: 18th June, 2018
Time: 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 394/2018 (M.A. No. 915/2018)	Shalini Tyagi Vs. The Govt. of NCT Delhi & Ors.	Mr. Rahul Mohod, Adv. for Applicant
2.	M.A No. 923/2018, M.A No. 924/2018, M.A No. 925/2018 & M.A No. 926/2018 in Original Application No. 317/2015	Rashid Ali Warsi Vs. UPSIDC Ltd. & Ors.	Mr. I.K. Kapila, Adv. For Applicant in Misc. Application
3.	M.A No. 933/2018 in Original Application No. 317/2015	Rashid Ali Warsi Vs. UPSIDC Ltd. & Ors.	Mr. Ram Awadh Yadav, Adv. For Applicant in Misc. Application
4.	Original Application No. 402/2018 (M.A No. 932/2018)	Rajendra Shankar Shukla Vs. Union of India & Ors.	Talha Abdul Rahman & Kushagra Pandey, Adv(s) for the Applicant
5.	Original Application No. 403/2018 (M.A No. 935/2018 & M.A No. 936/2018)	Aliya Begum Vs. State of UP & Ors.	Mr. Abhimanue Shrestha & Mr. Shailendra Singh Rajawat, Adv(s) for the Applicant
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 123/2018	Tribunal on its own Motion Vs. State of Uttarakhand & Ors.	Mr. Raj Panjwani, Sr. Adv. (Amicus Curiae) Mr. Rahul Verma, AAG for State of Uttarakhand and DC Dehradun Mr. Mukesh Verma, Adv. for UEPCB Mr. Rajkumar, Adv. for CPCB Mr. N. Banhopadhyay, Adv. for CETP Sitargang
FOR HEARING			
7.	Original Application No. 329/2015 (M.A. No. 283/2018) (PH)	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO
8.	Original Application No. 521/2015	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT

			Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB
9.	Original Application No.448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017)	U.R. Beniwal Vs. State of Rajasthan &Ors.	Mr. SiddharthTatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. SanjeetPurohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. KuldeepMathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. PragyaBaghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
10.	M.A No. 832/2014 in Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan &Ors.	Mr. SanjeetPurohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
11.	Original Application No. 20(T _{HC})/2015	Ramesh Vs. State of Rajasthan &Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
12.	Original Application No.446 (T _{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan &Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. SanjeetPurohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.
13.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012) (M.A No. 921/2018)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB

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